

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 2064 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, family Court,
Nalbari.

Dated Guwahati, the 8th April, 2021.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/337 dtd. 05.04.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.04.2021 and 17.04.2021, along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.04.2021 till the morning of 19.04.2021. The Counsellor, Family Court, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 2065 /A, dated 8.4.2021
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rols